

DIVISION BENCH

O-129

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/911(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th August, 2021,
10:30 A.M**

Name of the Company	JAI BALAJI INDUSTRIES PRIVATE LIMITED Vs. BST INFRATECH LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the petitioner

Mr Abhrajit Mitra, Senior Advocate

Ms Manju Bhuteria, Advocate

Ms Rajshree Kajaria, Advocate

Ms Sonia Sharma, Advocate

ORDER

Mr. Abhrajit Mitra, Ld. Senior Counsel along with Ms. Manju Bhuteria, Ms. Rajshree Kajaria and Ms. Sonia Sharma, Ld. Counsel for the Petitioner present.

List the matter on 11.08.2021 as specially ordered matter.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**